

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 31 & 32 OF 2017

Dated: 6th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matters of:

APPEAL NO. 31 OF 2017

**M/s. Ramnad Renewable Energy Ltd. Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Ms. Aparajita Upadhyay
Mr. Rakesh Shah (*Rep.*)
Counsel for the Respondent(s) : Mr. Sethuramalingam for R-1
Mr. G. Umapathy
Mr. S. Vallinayagam for R-2 & 3

APPEAL NO. 32 OF 2017

**M/s Kamuthi Solar Power Ltd. Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Ms. Aparajita Upadhyay
Mr. Rakesh Shah (*Rep.*)
Counsel for the Respondent(s) : Mr. Sethuramalingam for R-1

Mr. G. Umapathy
Mr. S. Vallinayagam for R-2 & 3

ORDER

List these matters for further hearing on **08.08.2019**, as agreed by learned counsel for both the parties.

(Ravindra Kumar Verma)
Technical Member

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(Justice Manjula Chellur)
Chairperson